

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 644/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY Akhilesh Chandra & Anr.
Vs
Shri Sidhballi Infrastructure & Construction Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e)434,439

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|---------------|-------------|----------------|---------------|
| 1. | Vijaykr Awara | Advocate | Petitioners | Vijaykr Awara |

ORDER

Learned Counsel undertakes to comply with the Rules known as
Companies (Transfer of Pending Proceedings) Rules,2016 and file a
compliance affidavit accordingly within a period of two weeks.

List on 15.05.2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT
Sd/-
(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017